

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA No.2309/2014

New Delhi, this the 20th Day of November, 2019

**Hon'ble Mrs. Justice Vijay Lakshmi Member(J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

1. DTC Worker's Union
Age 56 years, through its President
Sh. Ram Singh and through its
Attorney, Sh. Gian Chand
At 3/A, Asaf Ali Road
New Delhi-110002.
2. Sh. Gian Chand
S/o Late Ram Roop Sharma
R/o E-19/87, Sector-3
Rohini, Delhi-110085.Applicants

(By: None)

Vs.

Chairman-Cum-Managing Director
DTC Head Quarter, I.P. Estate
New Delhi.Respondent

(By Advocate: Shri Trilok Singh for Shri S.K. Gupta)

Order (Oral)

Hon'ble Mr. Pradeep Kumar, M(A)

There is no representation by the applicant. It is seen that for the last several hearings, the applicants were either not present or solely or jointly with respondents sought adjournment. Such adjournments were sought on 19.02.2019(joint request),

23.05.2019(not present), 07.08.2019(sought adjournment), 18.09.2019(not present), 04.10.2019(joint request) and 05.11.2019(joint request). It appears that the applicants have lost interest to pursue the OA. The same is dismissed for default on the part of the applicants.

There shall be no order as to costs.

(Pradeep Kumar)
Member(A)

(Justice Vijay Lakshmi)
Member(J)

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